

White-washing in CPWD colony

*391. SHRI MANGALA KISAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that CPWD colony, Vasant Vihar, has a shabby appearance, in comparison to the R.K. Puram quarters, from outside;

(b) whether this is due to the apathy of concerned CPWD officials; if so, the details and the action proposed against them;

(c) the date, last time, when the type-III quarters of this colony were whitewashed from outside and when the next white-washing is scheduled; and

(d) by when this colony would look like the colony of R.K. Puram and the steps taken for the purpose?

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY): (a) to (d) Some houses in R.K. Puram had been upgraded for aesthetic improvement. No such upgradation has been undertaken in respect of Vasant Vihar houses due to paucity of funds. As such appearance of Vasant Vihar houses does not look as good as upgraded houses of R.K. Puram.

28 blocks of type-III houses in Vasant Vihar were white/colour washed last during 2006-07. Upgradation of 30 blocks of Type-III quarters which includes special repairs as well as aesthetic improvement, has been undertaken during the current financial year. The remaining blocks would be taken up in subsequent financial years subject to availability of funds.

Surrender of licence

*392. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether there is any provision for surrender of licence and refund of entry fee paid by the telecom operators in case a telecom operator wishes to opt out of certain circles;

(b) if so, the details thereof;

(c) whether any company has opted for surrender of licence in the past;

(d) if so, the name of the company and response of Government in this regard;

(e) the status of private operators who have been issued Letter of Intent (LOI); and

(f) the time-frame by which they can operate their services?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI A. RAJA): (a) and (b) In the event of opting out of certain service areas by a telecom operator, access service licence can be surrendered for those service areas as per provisions of licence agreement. The paid entry fee by the operator is not refundable.